

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 252 OF 2017 &
IA NOS. 635 & 636 OF 2017**

Dated : 30th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**BSES Yamuna Power Limited & Anr. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : Mr. M. G. Ramachandran, Sr. Adv.
Ms. Poorva Saigal
Ms. Anushree Bardhan
Ms. Tanya Sareen for R-2

ORDER

List the matter for further hearing on **22.01.2020.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

kt/mkj